

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IBC)/164(CHE)/2023

NAME OF THE PETITIONER : C Ramasubramaniam, (Liquidator)
M/s. TT Assembly India Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59 of IBC,2016

ORDER

Ld. Counsel Mr. Prasanth Kumar for the Petitioner

Counsel for the Petitioner sought two weeks time for complying with the order dated 27.05.2024 . Allowed.

List the Petition for hearing on **06.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk